

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO.446/2016
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President



SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.03.2017

NAME OF THE COMPANY : Subh Builder Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 560(6)

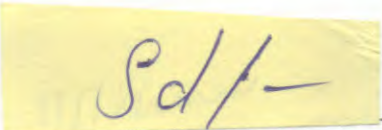
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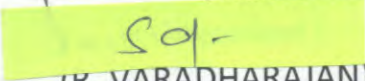
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|----|-----------------------------|-----------------------|----------------|---|
| 1. | KJANISH
RAJ | Company
prosecutor | for Roc, Delhi |  |
| 2. | SATINDER
SINGH BAWA | Advocate | Petitioner |  |
| 3. | Praveen Kumar Jain Advocate | | Respondent | Praveen kumar jain |

ORDER

Learned Counsel for the Registrar of Companies, Delhi has stated that reply has already been filed in the Hon'ble High Court of Delhi. On the record of the Tribunal, no copy of the same is available. He undertakes to file the hardcopy of the reply within two weeks. A copy of the reply is already in possession of the Counsel for the petitioner.

List on 27.3.2017.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(R. VARADHARAJAN)
MEMBER (JUDICIAL)